

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 485 of 2004

Indore, this the 18th day of October, 2005

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Pradeep Singh, Son of Shri  
Vijay Singh, aged 33 yrs.,  
resident of CC-147/7/KLP,  
Mhow (MP). ... Applicant

(By Advocate - Shri M.K. Verma)

V e r s u s

1. Union of India, through  
Secretary, Ministry of Defence,  
South Block, New Delhi.
2. The Commandant, Army War  
College, Mhow (MP). ... Respondents

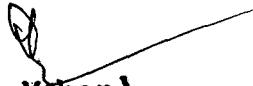
(By Advocate - Shri Umesh Gajankush)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks  
permission to withdraw this Original Application.

Permission is granted. Accordingly, the Original  
Application is dismissed as withdrawn, with liberty to  
the applicant to approach the Tribunal if he still feels  
aggrieved and so advised.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

  
"SA"